

OFFICE OF THE DISTRICT JUDGE, MURSHIDABAD.  
(English Department)  
Berhampore, Murshidabad.

No 597 /

Dated : Berhampore, the 22<sup>nd</sup> August, 2017.

Ref : Employment Notification dated 19.04.2016.

In compliance with the direction of the Hon'ble Court vide Order dated 27.07.2017 passed in connection with the Writ Petition No.2803(W) of 2017 (Surajit Kumar Biswas Vs The State of West Bengal & Others and as per resolution adopted in the meeting of the District Recruitment Committee of the Murshidabad Judgeship dated 10.08.2017, the following corrigendum regarding Final Merit List prepared in respect of General (Ex-Serviceman) Category for the Posts of Gr-D (Farash/Peon/Night-Guard) is made :-

**CORRIGENDUM**

**Amended Final Merit List.**

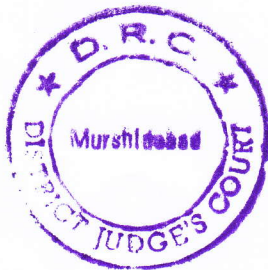
Sl. No.	Roll No.	Name	Caste	Sub-Caste.	Status.
1.	309380	Surajit Kumar Biswas	GEN	Ex-Serviceman.	<b>Selected.</b>
2.	308677	Surajit Das.	GEN	Ex-Serviceman.	<b>Selected.</b>

**Amended Wait- List.**

Sl. No.	Roll No.	Name	Caste	Sub-Caste.	Status.
1.	303558	Uday Narayan Banerjee.	GEN	Ex-Serviceman.	<b>Wait-Listed.</b>
2.	306094	Sanatan Saha.	GEN	Ex-Serviceman	<b>Wait-Listed.</b>

The above corrigendum is to be published in the Official Notice-Board of this Judgeship and websites of Hon'ble Court as well as this Judgeship.

Let a copy of this Order be communicated with the Ld. Advocate appeared in the above-numbered Writ Petition on behalf of Respondent No. 2 i.e. the District Judge, Murshidabad for submitting the same before the concerned Hon'ble Court.



*Bivas Pattanayak*  
District Judge, Murshidabad.

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Chairman, District Recruitment  
Committee, Murshidabad Judgeship,